

**GOVERNMENT OF INDIA  
TOURISM  
LOK SABHA**

UNSTARRED QUESTION NO:2663  
ANSWERED ON:09.12.2011  
TOURIST STATES  
Mishra Shri Mahabal

**Will the Minister of TOURISM be pleased to state:**

- (a) the States which have been accorded special tourism States by the Union Government;
- (b) the funds sanctioned, released and utilised by the States during each of the last three years and the current year, year-wise;
- (c) whether there is any proposal to accord special tourism status to Uttarakhand;
- (d) if so, the details thereof; and
- (e) the time by which the decision is likely to be taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED)

(a)to(e): The Ministry of Tourism has not accorded special Tourism States to any States/UTs including Uttarakhand.

Development and promotion of tourism infrastructure is primarily the responsibility of the State Governments/Union Territory (UT) Administrations. The Ministry of Tourism, however, provides Central Financial Assistance to States/UTs for tourism projects which are prioritized based on discussions held with them, subject to availability of funds, inter-se priority and adherence to scheme guidelines. The details of projects and amount sanctioned to various State/UTs including Uttarakhand during the last three years and current year (upto September) are given in the Annexure.